

(a) whether Government's attention has been drawn to the news item appearing in the Blitz dated 13 July, 1985 wherein it has been stated that in an advertisement of Sardar Fertilizers over Doordarshan, the map of India is projected without the Andaman and Nicobar Islands and even the Lakshadweep;

(b) whether the map projected in Hindi News Bulletin, Andamans are included but not the Lakshadweep; and

(c) if so, the action Government have taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) Yes, Sir.

(b) Yes, Sir.

(c) The Sardar Fertilizer advertisement has been withdrawn and the advertiser advised to make necessary amendment in the visual. Necessary action is also being taken to rectify the mistake in the Logo of National Programme.

Fish Exports in Veraval (Gujarat)

4024. SHRI RANJIT SINGH GAEKWAD: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government are aware that several units of the multi-crore marine fish production industry of Veraval in Gujarat are facing closure due to the inadequate supply of fresh water;

(b) whether Government are also aware that Veraval's annual fish exports turnover of about Rs. 10 crores is greatly affected due to the unhygienic conditions at the harbours of Veraval, Mangrol and Porbandar; and

(c) if so, steps taken to promote State's marine fish industry, which accounts for 15 per cent of the country's fish production by making necessary pro-

vision for regular supply of 1,00,000 litres of fresh water and by improving the hygienic conditions of harbours ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) As reported by the State Government the problem is not acute.

(b) The annual fish export from Veraval and Porbander has not been affected as the export figures for the last three years indicate increasing trend.

(c) The schemes on supply of 0.5 million gallons of water daily and Fishery Terminal Division will improve the availability of water and hygienic conditions at the harbours respectively.

Intensive Cotton Growing Programmes

4025. SHRI V. SOBHANADREESWARA RAO :
SHRIMATI N.P. JHANSI
LAKSHMI :

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether it is a fact that with a view to improving the growth of cotton, intensive cotton growing programmes have been taken up in various States;

(b) if so, details of such programmes and names of major/minor cotton growing States where these programmes have been taken up;

(c) whether such programmes include increase in irrigated area as compared to the rain-fed area;

(d) if so, extent of increase in the irrigated area; and

(e) details, if any, of good quality/medium quality cotton exported during the last one year and the future prospects of exports in 1985-86 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Yes, Sir. A Centrally Sponsored Intensive Cotton Development Programme is being implemented.

(b) The components of programme are production and distribution of breeder, foundation and certified seed, serial spraying against pests and diseases, distribution of plant protection equipments and demonstrations on improved production technology. The programme is in operation in Haryana, Punjab, Rajasthan, Madhya Pradesh, Maharashtra, Gujarat, Andhra Pradesh, Tamil Nadu, Karnataka, Orissa and Uttar Pradesh,

(c) Yes, Sir.

(d) Irrigated area under cotton has increased from 13.58 lakh hectares in 1970-71 (year before the inception of ICDP) to 22.04 lakh hectares in 1981-82.

(e) In 1984-85, the quantity exported of all varieties of raw cotton till June, 1985 was 1.29 lakh bales. For 1985-86, it is too early to assess the prospects of cotton exports.

Malpractices in Wheat Procurement by FCI in U.P.

4026. SHRI JITENDRA PRASADA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state .

(a) whether Government have received complaints of malpractices against the officials of the Food Corporation of India during the wheat procurement this year as well as last year in Uttar Pradesh;

(b) whether it is a fact that the cultivators could not get the entire benefit of support price scheme in wheat in this year; and

(c) if so, action taken in this regard ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) Yes, Sir.

(b) and (c). No, Sir. Public procurement agencies ensure that in no case a farmer gets for his fair average quality wheat a price less than the support/procurement price fixed by the Government of India.

Central Assistance for acquiring T.V. sets for Community Viewing Centres in States

4027. SHRIMATI GEETA MUKHERJEE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government are contemplating to share the costs of T.V. sets for the community viewing centres in the States as they shared in the initial stage; and

(b) if so, details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) No, Sir. Except for North-East Region for which a special scheme is under consideration.

(b) Does not arise.

Investigation against "Jain Shuddh Ghee"

4028. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the investigation and proceedings against "Jain Shuddh Ghee" etc. and against their management is over for having adulterated the ghee with beef tallow few years before;

(b) if so, what are the findings;

(c) whether any open general licence for any import is still effective in the name of that company;